

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

**Customs COD No. 50250 of 2018
Customs Appeal No. 50523 of 2018**

Rajesh Maikhuri

Appellant

Vs.

**Commissioner of Customs
New Delhi**

Respondent

Appearance:

None for the Appellants

Shri R K Majhi, AR for the Respondent

CORAM:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President

Hon'ble Mr. V. Padmanabhan, Member (Technical)

Date of Hearing/ Decision: 09.04.2018

MISC. ORDER NO. 50181/ 2018

Per: Justice (Dr.) Satish Chandra:

List revised. None present on behalf of the appellant.

2. Heard Shri R K Majhi, learned representative of the Revenue and gone through the material available on record.

3. Delay is condoned for the reasons mentioned in the COD. Appeal is admitted. List for final hearing on **10.4.18** along with Appeal No. C/50196/2018.

(Dictated and pronounced in the open Court)

**(V. Padmanabhan)
Member (Technical)**

**(Justice (Dr.) Satish Chandra)
President**

